

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. U. M. Padwad**  
**COURT 24 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 13-07-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>JUDGMENT</u></b>				
1	CRI APPEAL	100386/2015	Kashinath Laltaprasad Tiwari, Bipin Kashinath Tiwari - Aplnt. Vs The State of Maharashtra - M.R.A.Marg Police Station - Respondent	P. B. Kakade
<b><u>HEARING</u></b>				
2	CRI APPEAL	100344/2016	Rajesh Balkrishna Tanawade @ MA 966/16 @ BA 840/16 - Applicant Vs The State - Ghatkopar Nagar P. S. - Respondent	Surya G. Nadar, Kadorkajan
<b><u>EVIDENCE PART HEARD</u></b>				
3	SESSIONS CASE	100094/2015	The State Khar P. Stn Vs Ravi Pursami Gauda	
4	SESSIONS CASE	100938/2015	The State of Maharashtra Vs Prashant Chintaman Chafe	
5	SESSIONS CASE	100551/2017	The State Pant Nagar Police Station Vs Mohd. Sohel Rashid Shaikh	APP P.S.Tawade  Adv. Prakash Salsingikar
<b><u>EVIDENCE</u></b>				
6	SESSIONS CASE	100463/1994	State Vikroli P. Stn Vs Balu Bhairu Kamble and 7 Ors..	
7	SESSIONS CASE	101388/1994	Worli P Stn Vs Gautam Pandurang Merchande	
<b><u>ORDER</u></b>				
8	CRI REV APP	101219/2017	Brahma Kumari Santosh (Chairman) - Applicant / Revisionist Vs Municipal Corporation of Greater Mumbai - Respondent	Nitin Vhatkar
9	M A IN ABA	100042/2020	Khar Police Station Vs Mukesh Suryawanshi	Public Prosecutor

**REPLY/SAY**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	CRI BAIL APPLN	101553/2020	Sumeet Jitu Purbiya and Others - Applicants. Vs State - R.A.K. Marg Police Station - Respondent.	Sugndh Zende.
<b><u>APPEARANCE</u></b>				
11	SESSIONS CASE	101029/2019	The State of maharashtra - nehrunagar police station Vs Nandkishor Bhawarlal Ujirpuria	PP
12	SESSIONS CASE	101789/2019	The State of Maharashtra - Naghar Police Station Vs Yogesh Ekanath Rane	PP
13	CRI BAIL APPLN	101561/2020	Sunderraj Duraiswamy Shetty --- Applicant Vs The State of Maharashtra - Kalachowki Polise Station --- Respondent	Harshad G. Meshram

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